

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**

(Office of Registrar General at Jammu)

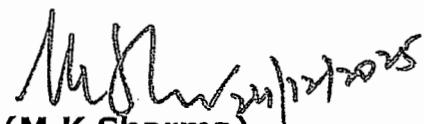
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**NOTIFICATION**

No:- 3932 of 2025 | RG | SCS Dated:- 24.12.2025

In addition to the existing panel of Senior Advocates for Hon'ble Supreme Court of India, **Mr. P.S Patwalia, Senior Advocate**, Supreme Court of India has also been inducted into the panel of advocates for conducting the cases of High Court of Jammu & Kashmir and Ladakh before Hon'ble Supreme Court of India.

*BY ORDER*

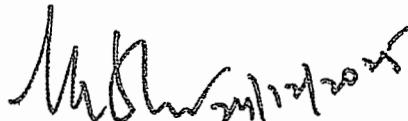
  
(M.K Sharma)  
Registrar General

No:- 80529-36 | RG | SCS Dated:- 24.12.2025.

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court Jammu & Kashmir and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu.
4. Registrar Judicial, High Court of and Ladakh, Jammu/Srinagar.
5. Chief Accounts Officer, High Court of J&K and Ladakh, Jammu.
6. Chief Librarian, High Court of and Ladakh, Jammu/ Srinagar.
7. Mr. P.S Patwalia, Senior Advocate, Supreme Court of India, B-110, Defence colony, New Delhi-110024.

8. I/C NIC, Jammu for uploading the same on the official Website of High Court of J&K and Ladakh. ....for information

  
Registrar General